

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7545 of 2025 in Comp. App. (AT) No. ___ of 2025	Superhard Research Centre Pvt. Ltd. & Ors. Vs. Gautambhai Bhagvanbhai Sonani & Ors.	Garima Bajaj
2.	I.A. No. 7546 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	F.M.T. Engineers Pvt. Ltd. Vs. Raj Kesari Rocks Pvt. Ltd.	Ketan Madan
3.	I.A. No. 7590 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sushil Kumar Bhansali Vs. Central Bank of India & Anr.	Videsh Kalra

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